

**GENERAL EXEMPTION NO. 176**

1742

**GENERAL EXEMPTION NO. 176**

**Exemption to the specified goods, works of art, antiques, paper money, wollen apparels etc. received as gift by Indian Red Cross etc.**

**[Notfn. No. 22/03-Cus. dt. 4.2.2003 as amended by Notfn. No.67/04, 26/08, 15/11, 43/17].**

Rescinded by Notification No. 12/2020 dated 02.02.2020

